

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 175/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th May, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt. Ltd. -Versus- Barjora Steel & Re-Rolling Mills Pvt. Ltd.	
Under Section		9(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

Order pronounced. Certified copy of the order may be issued,
if applied for, upon compliance of all requisite formalities.


(S. Vijayaraghavan)
Member (T)


(Vijai Pratap Singh)
Member (J)